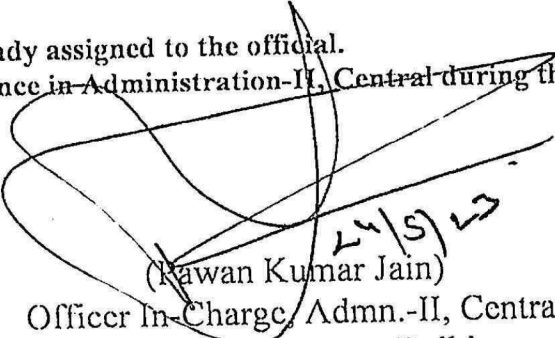


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Vikas Bhuttan, Judl. Asst. in Administration-II, Central is hereby directed to assist Ms. Simmi Kapoor, Administrative Officer (Judl.)/Nodal Officer to complete the information/questionnaire on the Integrated Judicial Upgradation and Reforms on Infrastructure and Services (iJuris) platform relating to district/complex wise infrastructure, facilities and services with immediate effect.

Note: 1. Ibid assignment is in addition to the work already assigned to the official.
2. The official shall continue marking his attendance in Administration-II, Central during the course of this assignment.

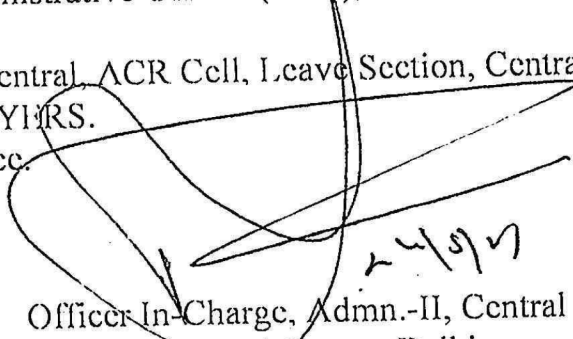

(Kawan Kumar Jain)
Officer In-Charge, Admn.-II, Central
Tis Hazari Courts, Delhi

No. 40830 - 888
P&T/Admn-II/IQs/Delhi/2023

Dated, Delhi the 24 MAY 2023

Copy forwarded for information and necessary action to:

1. Ms. Simmi Kapoor, Nodal Officer, iJuris/Administrative Officer (Judl.), Central, THC, Delhi.
2. Personal Office of the undersigned.
3. The Dealing Assts., Personal File, Admn.-II, Central, ACR Cell, Leave Section, Central
4. The Dealing Assts, Website Committee & IAYIERS.
5. The official concerned for necessary compliance.


Officer In-Charge, Admn.-II, Central
Tis Hazari Courts, Delhi